

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

19

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14.09.2020 AT 10.30 AM. THROUGH VIDEO CONFERENCING:

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/1166/2019 IN
PETITION NUMBER : CP/1035/2019
NAME OF THE PETITIONER(S) : M M MEHRAJ THAHIRA FATHIMA
NAME OF THE RESPONDENT(S) : GROWING CROPS FARMS PVT LTD & 5 OTHERS
UNDER SECTION : RULE 11 OF NCLT

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : CP/1035/2019
NAME OF THE PETITIONER(S) : NAJMA MEERAN & 3 OTHERS
NAME OF THE RESPONDENT(S) : GROWING CROPS FARMS PVT LTD & 5 OTHERS
UNDER SECTION : SEC 59 OF CA 2013

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

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Common Order

Mr. K.Gowtham Kumar, Advocate for the Applicant, Ms. Geethanjali, Advocate on behalf of M/s. Aiyar & Dolia for R1, Ms. Deepa Mariappan, Advocate for R2, Mr. Arun C.Mohan, Advocate for R3 & R4 are present through Video Conferencing Platform.

Ld. Advocate for the Applicant/Petitioner represents that the matter may be adjourned to some other date as the Counsel for the Applicant is in the process of engaging Senior Counsel to make the submissions. Taking into consideration the said representation, post this matter on **02.11.2020**.


-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

MEMBER (TECHNICAL)

MS

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MEMBER (JUDICIAL)